

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 24th January, 2022

No.HCM/1/96/BENCH

It is hereby informed to all the learned members of the Bar and litigants that Hon'ble Mr. Justice A. Bimol Singh will not be holding Court on 24th January, 2022 due to some personal reasons.

The cases appearing in the cause list dt. 24.01.2022 of Court No.4 (i.e. Single Bench of Hon'ble Mr. Justice A. Bimol Singh) will be listed on other dates to be notified later. In the event, any urgency exists for early hearing of the said cases, learned Counsels appearing in such matters may move applications for their early hearing, mentioning the reason for urgency.

By Orders etc.,

Sd/-

(Alek Muivah)


Jt. REGISTRAR (JUDL.)

the Imphal, 24th January, 2022

No.HCM/1/96/BENCH/ 834-52
Copy to :-

1. The President, High Court Bar Association, Manipur.
2. The Advocate General, Govt. of Manipur.
3. The Govt. Advocates, Govt. of Manipur.
4. The Registrar, Administration & Vigilance, High Court of Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The System Analyst, High Court of Manipur for uploading the same to the official website
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
14. The P.S. to Registrar General, High Court of Manipur.
15. All the Superintendents, Bench & Judicial Sections, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/ Order Book.
18. Notice.
19. Concerned file.

*For kind information and circulation to
the learned members*


24/01/2022
Jt. REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR